

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.1534/ 2015

New Delhi, this the 16th day of August, 2016

**Hon'ble Mr. P.K. Basu, Member (A)  
Hon'ble Dr. Raj Vir Sharma, Member (J)**

1. Indian Ordnance Factories Gazetted Officers Association through its President, Shri Brajesh Kumar Singh, S/o Late Sh. Ram Datt Singh, Serving as Junior Works Manager, Small Arms Factory, Kanpur, Resident of 330, C-Block, Swaraj Nagar, Panki, Kanpur-208020
2. Iftekhar Jilani, aged, 48 years, S/o Late Shri A.R.Khan, R/o C-8/5, New Type-III, Ordnance Factory Estate, Rajpur, Dehradun-248008.
3. Man Mohan Garg, Aged 51 years S/o Late Shri Prem Chand Garg, R/o 46-Type -III, North Estate Ordnance Factory, Muradnagar-201206.
4. Rishi Raj Aged, 50 Years S/o Late Shri Jograj, R/o C-1/11, New Type -III Ordnance Factory Estate Rajpur, Dehradun -248008
5. Shashi Bhushan Chaubey, Aged 47 years S/o Shri Shrikrishna Chaubey, R/o ET-24, Middel Road, Armapur Estate, Kanpur-208009.
6. SK Mohd. Israil, Aged 54 years S/o Seikh Dada Miyan, R/o 59 -B Type III Sector -3 Ordnance Factory Chanda -442501.

7. Vivek Munekar, aged 51 years  
S/o Sh.Vallabh Munekar,  
R/o House No. 2-1-467, Street No.6,  
Nallakunta, Hyderabad-500044.
8. Beeran Singh, Aged 51 years,  
S/o Shri Ratan Lal,  
R/o 21 Type -V Bungalow, North Estate,  
Ordnance Factory, Murandnagar-201206. ....Applicants.

(All applicants are working as Junior works Manager)

( By advocate: Sh. M.K.Bhardwaj)

### **Versus**

Union of India through & Ors.

1. The Secretary  
Ministry of Defence  
South Block, New Delhi.
2. The DGOF & Chairman,  
Ordnance Factory Board,  
10-A, S.K. Bose Road  
Kolkata-700001 (W.B.)
3. The Secretary  
DOP&T,  
North Block, New Delhi. ..... Respondents

(By Advocate: Mr. S.N.Verma)

### **ORDER (ORAL)**

#### **Hon'ble Mr. P.K. Basu, Member (A)**

The issue involved here is whether MACP upgradation will be as per the hierarchy of post or hierarchy of grade pay. Admittedly, this very issue is pending before Hon'ble Supreme Court for adjudication. Since both parties will have to abide by the judgment of the Hon'ble Supreme Court this proceeding is closed. No costs.

**(Raj Vir Sharma)**  
**Member (J)**

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**(P.K. Basu)**  
**Member A)**

